Notifications regarding Appointments, Promotions, Leave, etc. of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE
New Delhi, the 19th December 1964

Office of C.A.O.

Shri S. K. Ranganathan, tempy. Principal Scientific Officer (Officer-in-Charge), Naval Chemical and Metallurgical Laboratory, Bombay, to be tempy. Deputy Chief Scientific Officer, Director of Scientific Research (Naval), R&D Hqrs, New Delhi, w.e.f. 11th Nov. 1964 (F.N.).

G. JAYARAMAN, Under Secy.

DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION

No. 2778, dated 5th Nov. 1964.—The President is pleased to make the following promotions:

Deance Service Science
Shri B. K. Ganguly, permnt. Jr. Scientific Officer, tempy. Sr. Scientific Officer, Grade II, Inspectorate of Armaments & Gauges, Jubbulpore to be offg. Senior Scientific Officer, Grade I in the same establishment, 16th Nov. 1963 to 20th Nov. 1963.

Shri B. K. Ganguly, permnt. Jr. Scientific Officer, offg. Sr. Scientific Officer, Grade II, Inspectorate of Armaments & Gauges, Jubbulpore to be offg. Senior Scientific Officer, Grade I on regular basis, 21st Nov. 1963.

T. S. SAWHNEY, Under Secy.

No. 2779, dated 2nd Dec. 1964.—The President is pleased to make the following appointment:

Defence Service Science
Shri Parmananda Ghosh, permnt. Station Officer, West Bengal Fire Services, tempy. Assistant Director, National Fire Service College, Nagpur, to be Fire Adviser, Ministry of Defence and Commandant, Fire Service Research, Development and Training Establishment, Delhi Cantt, in the grade of tempy. Principal Scientific Officer, on proba. for a period of one year w.e.f. 1st June 1964 (F.N.).

T. S. SAWHNEY, Under Secy.

No. 2786, dated 5th Dec. 1964.—The President is pleased to make the following appointment:

Defence Service Science
Shri C. P. De' permnt. Sr. Scientific Officer Grade I Naval Chemical & Metallurgical Laboratory, Bombay to be tempy. Principal Scientific Officer in the same establishment w.e.f. 7th Nov. 1964 (A.N.).
No. 2787, dated 1st Dec. 1964.—The President is pleased to make the following appointments:—

REGULAR ARMY

Regular Commission

The undermentioned are granted regular commission (on probation) in the rank of 2/Lts. from 12th Dec. 1962 with seniority for pay and promotion from 19th Dec. 1960 under Arts 105/61, read with 2/S/63 and 126/51 as amended by the Corrigendum 67/59:

Makan Lal GUPTA (IC 14337), Signals with seniority next below 2/Lt. P. S. Raparia (IC 14336) E.M.E., Ballachanda Belligappa UTHAYAYA (IC 14361), Engineers next below 2/Lt. S. K. Arya (IC 14360), Engineers and Indubhai Channa-veerappa HOTTI (IC 14364) of Engineers next below 2/Lt. G. S. Pathak (IC 14353), E.M.E.

(M. of D. Note. No. 657, dated 6th Mar. 1964 published in the Gazette of INDIA dated 21st Mar. 1964 in so far as it relates to the above named officers is hereby cancelled).

REGULAR ARMY

Emergency Commission

To be 2/Lts. under Art 9/5/62


REGULAR ARMY

Special List

The Regiment of Artillery


G. SEN, Under Secy.

No. 2788, dated 4th Dec. 1964.—The President is pleased to make the following appointments:—

Army Ordnance Corps

Quasi-permt. CASOs to be perm. CASOs


Temporary CASOs to be perm. CASOs

Temporary Shri DINSHAW M. DURTI, 2nd Aug. 1962.


MILITARY ENGINEER SERVICES

Permt. Supdt. E/M Grade II and tempy. Grade I (Charge Holder) to be offg. A.E.E. E/M until further orders, Shri Sant ar AMORA, 23rd Oct. 1964.

Permt. S.A. Grade I and effg. S.W. to be offg. S.W. until further orders.

Shri C. V. Chelepalli Rao, 14th Sep. 1964.

Permt. S.A. Grade I and tempy. A.S.W. to be offg. S.W. until further orders.

Shri G. D. Chotrapaty, 7th Sep. 1964.

Permt. S.A.S. Grade I and offg. A.S.W.s to be offg. S.W.s until further orders.


Shri P. V. Paranpata, 6th Oct. 1964.

Quasi-permt. S.A.S. Grade I and offg. A.S.W.s to be offg. S.W.s until further orders.


Quasi-permt. Supdt. B/R Grade II and tempy. A.S.W. to be offg. S.W. until further orders.

Shri M. L. Chawla, 8th Sep. 1964.

No. 2789, dated 7th Dec. 1964.—The President is pleased to make the following appointment under the next below rule:—

Military Engineer Services

Shri Vas Dev Kakar, perm. U.D.C. and tempy. Supvr. B/S Grade I to be offg. C.A.O. Grade I w.e.f. 4th Dec. 1950, and offg. C.A.O. Grade I w.e.f. 9th Nov. 1954:—

No arrears of pay and allowances will be admissible.

Educational Establishment

No. 2790, dated 3rd Dec. 1964.—The President is pleased to make the following appointment:—

Tempy. Principal, K. G.'s School, Bangalore, to be permanent. Principal, K. G.'s School.

Shri N. D. Pathak, 21st May 1964.

T. S. SAWHNEY, Under Secy.

No. 2791, dated 2nd Dec. 1964.—The President is pleased to make the following promotions:—

REGULAR ARMY

Permanent Regular Commission

Army Medical Corps

Maj, General to be Lieut. General


M. M. SEN, Ic. Secy.

No. 2792, dated 30th Nov. 1964.—The President is pleased to make the following promotions:—

REGULAR ARMY

Corps of Electrical and Mechanical Engineers

Hav : to be Jemdr (Clerk (GD))

Narendra Chandra RAY, (No. 6994270 now JC-31425), 26th July 1964.

Hav : to be Jemdr Arts (Non-eligible categories)

Chitta Ramjan DAS, (No. 7024465 now JC-31426), 26th July 1964.

CHM : to be Jemdr Artm Art

M. Jagannath (No. 7005584 now JC-31427), Arjan Dev (No. 7005379 now JC-31428), Harbans Singh (No. 7004650 now JC-31429) and Surlinder Singh (No. 7007913 now JC-31430), 26th July 1964.

G. SEN, Under Secy.

No. 2793, dated 5th Dec. 1964.—The President is pleased to make the following promotions:—

REGULAR ARMY

The Regiment of Artillery

To be Subrds (Clerk)


Infantry

The Rifle Regt.

To be Subrs


To be Subr


The Parachute Regt.

To be Subdrs


No. 2796, dated 5th Dec. 1964.—Corrigenda.—(i) In M. of D. Notn. No. 801 published in the Gazette of India dated 19th June 1943 under the heading 'INDIAN ARMY' below 'Sub-heading "10 Baluch R" for No. 15654 Cadet Balikund Nath' read '1st Mar. 1964' for "19th June 1943".


(iii) In M. of D. Notn. No. 1015 dated 18th Apr. 1964 published in the Gazette of India dated 2nd May 1964 under the heading 'REGULAR ARMY' sub-headings 'Infantry' and 'The Rajput Regt.' below 'To be Jemdr' against 'Hav. S. K. Singh' read '1st Oct. 1964'.

(iv) In M. of D. Notn. No. 1117 dated 2nd May 1964 published in the Gazette of India dated 16th May 1964 under the heading 'REGULAR ARMY' sub-headings 'Infantry' and 'The Sikh LI' below 'Re-Employed as Jemdr' for 'Ex-Serv. Bachan Singh' read '9th Aug. 1963'.

(v) In M. of D. Notn. No. 1117 dated 2nd May 1964 published in the Gazette of India dated 16th May 1964 under the heading 'REGULAR ARMY' sub-headings 'Infantry' and 'The Sikh LI' below 'Re-Employed as Jemdr' for 'Ex-Serv. Bachan Singh' read '1st Oct. 1964'.

(vi) In M. of D. Notn. No. 2107 dated 31st Aug. 1964 published in the Gazette of India dated 17th Sep. 1964 under the heading 'REGULAR ARMY' sub-headings 'Infantry' and 'The Jat Regt.' below 'To be Jemdr' against 'Hav. Pahlad Singh' read '1st Oct. 1964'.

(vii) In M. of D. Notn. No. 2107 dated 31st Aug. 1964 published in the Gazette of India dated 17th Sep. 1964 under the heading 'REGULAR ARMY' sub-headings 'Infantry' and 'The Jat Regt.' below 'To be Jemdr' against 'Hav. Pr. M. Singh' read '1st Oct. 1964'.

V. A. MAHAJAN, Under Secy.

No. 2797, dated 2nd Dec. 1964.—Corrigenda.—In M. of D. Notn. No. 1855 dated 30th July 1964 published in the Gazette of India dated 15th Aug. 1964, under the name of Kewal Krishan GAMBBH (TA(M)-1030), insert as under:

To be Sub. Maj.(Clerk) ' NAVY BRANCH

No. 2799, dated 7th Dec. 1964.—The President is pleased to place the undermentioned officer on the Special Duties List w.e.f. 1st Nov. 1962 with seniority (for promotion only) noted against him vide Navy Instruction 77/63 :—

Indian Navy

Permanent Commissions

Special Duties List

Cd. C/O. to be Sub-Lt. (SD)(C).

A. V. Chulham, 30th Sep. 1956.

AJIT SINGH, Under Secy.

AIR BRANCH

No. 2800, dated 28th Nov. 1964.—The President is pleased to grant the undermentioned officer permit. Commission in the rank of Plt. Offr. w.e.f. 25th Jan. 1963 with ante-date as mentioned against his name under AFI 136/53 :—

Indian Air Force

Tech. (Eng.) Branch


(M. of D. Notn. No. 915 dated 6th Apr. 1964 published on 18th Apr. 1964 is hereby cancelled in so far as the above named officer is concerned).

No. 2801, dated 3rd Dec. 1964.—The President is pleased to grant permit. Commission (on probation) to the undermentioned under A.F.I. 118/49, as amended :—

Indian Air Force

Equipment Branch

(Ex-Airman Flt. Cdt. to be Pilot Officer)

Kehar SINGH, (6623), 23rd June 1962.

No. 2802, dated 21st Dec. 1964.—The President is pleased to promote the undermentioned officer (on probation) to the undermentioned under A.F.I. 50/51 as amended read in conjunction with Govt. of India, Min. of Def. letter No. AIR HQ/23949/145/PP&R/12590/D (A-III), dated 29th Nov. 1962 :—

Indian Air Force

Equipment Branch

(Ex-Flt. Cdr. to be Pilot Officer)


No. 2803, dated 5th Dec. 1964.—The President is pleased to grant permit. Commission (on probation) to the undermentioned under A.F.I. 49/51 and 19/63 as amended read in conjunction with Govt. of India, Min. of Def. letter No. AIR HQ/23967/8/PP&R/7206/D (A-III), dated 23rd July 1962 :—

Indian Air Force

Education Branch

(Ex-Flt. Cdr. to be Pilot Officers)

Guru Prasad KASHYAP (8332), Vidy Vachaspati CHAUBE (8334), Lakhbir Siitifih HANS (8336), Raghvendra Kumar CHAUDHRY (8344), Vishya INDRAYAN (8345), K focal Ragamurthi DWARAKANATH (8346), Mohammad Abrar ALAM (8347), Satish Chandra SHARMA (8348), Sardari Lal DHAMI, (8351), 28th Mar. 1964.

(Ex-Airmen Flt. Cdt. to be Pilot Officers)


V. SUBRAMANIAN, Dy. Secy.

No. 2804, dated 2nd Dec. 1964.—The President is pleased to grant Provisional Short Service-Commission in the rank of Pilot Officers to the under mentioned under A.F.I. 58/63 :—

Indian Air Force

Tech. (Eng.) Branch


Shri Aravind Anant NATEKAR, (8009), 4th Nov. 1963.

Shri Mopati Janardhana REDDY, (8010), 5th Nov. 1963.

Shri Nallana UMAPATHI RAO, (8013), 7th Nov. 1963.


Shri A. V. Chulham, 30th Sep. 1956.

AJIT SINGH, Under Secy.

No. 2805, dated 7th Dec. 1964.—The President is pleased to grant extension of service to the undermentioned officers for the period stated against their names :—

Indian Air Force

(Met. Branch)


Fig. Offr. K. E. George (7578)—7th Sep. 1964 to 6th Sep. 1966.

No. 2806, dated 2nd Dec. 1964.—The President is pleased to grant further extension of re-employment in the subs. rank of Sqn. Ldr. to the undermentioned officers for the period stated against their names under the provisions of Government of India, Min. of Def. letter No. AIR HQ/219194/21/PO2/5696/DA(A-III), dated 14th June 1963.

Indian Air Force

A. & S.D. Branch


Education Branch


No. 2807, dated 7th Dec. 1964.—The President is pleased to confirm the undermentioned Air Force Officers who were granted permit. Commission (on probation) :—

Indian Air Force

Equipment Branch


G.D. (N) Branch


K. P. RABINDRANATHAN, Under Secy.

No. 2808, dated 26th Nov. 1964.—The President is pleased to promote the undermentioned Sqn. Ldrs. to the subs. rank of Wg. Cdr. :—

Indian Air Force

A. & S.D. Branch


V. SUBRAMANIAN, Dy. Secy.

No. 2809, dated 17th Dec. 1964.—The President is pleased to promote the undermentioned Plt. Offrs. to the subs. rank of Fg. Offrs. :—

Indian Air Force

G.D. (P) Branch


G. D. (Nav.) Branch

G. D. (P) Branch

G. K. Tikk (7366), 9th May 1964.

Equipment Branch

K. Singh (6623), 23rd June 1964.

G. D. (P) Branch

H. S. Redi (7603), A. C. Chopra (7604), C. S. Kataria (7605) and V. Jayaram (7606), 25th July 1964.


Education Branch


No. 2810, dated 7th Dec. 1964.—The President is pleased to transfer the undermentioned officer to the Regular Air Force Reserve in the subs. rank of Sqn. Ldr. on retirement from the Air Force at his own request :—

Indian Air Force

A. & S.D. Branch


K. P. RABINDRANATHAN, Under Secy.